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West Bengal Appropriation Act, 1960

7 of 1960

[29 March 1960]

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SCHEDULE 1:- SCHEDULE

West Bengal Appropriation Act, 1960

7 of 1960

[29 March 1960]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1961.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1961;

It is hereby enacted in the Eleventh Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 25th March, 1960, Part IVA, page 601; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 26th March, 1960; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 28th March, 1960.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1960.

2. Issue of Rupees 1,51,65,15,001 out of the Consolidated Fund of West Bengal for the year 1960-61:

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and fifty-one crores, sixty-five lakhs, fifteen thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1961, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1961.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

2	3			
Services and	Sums not exceeding			
purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
	Rs.	Rs.	Rs.	
A-Direct Demand on the Revenue.				
4-Taxes on Income other than Corporation Tax and Estate Duty.	5,95,000	2,000	5,97,000	
7-Land Revenue	-			
AA-Principal	5,94,65,000	1,000	5,94,66,000	
	A-Direct Demand on the Revenue. 4-Taxes on Income other than Corporation Tax and Estate Duty. 7-Land Revenue	Services and purposes. Voted by the Legislative Assembly. Rs. A-Direct Demand on the Revenue. 4-Taxes on Income other than Corporation Tax and Estate Duty. 7-Land Revenue Survices and Survices Su	Services and purposes. Voted by the Legislative Assembly. Rs. A-Direct Demand on the Revenue. 4-Taxes on Income other than Corporation Tax and Estate Duty. 7-Land Revenue Sums not exceed the Charged on the Charged on the Reserve and Sums not exceed the Charged on the Charged on the Consolidated Fund. Rs. Rs. 2,000 2,000	

	Revenue Heads- Forest and other Capital Accounts outside the Revenue Account. 65-Payment of Compensation to Land- holders, etc., on the abolition of the Zamindary System.			
	Total-Grand No. 2	5,94,65,000	1,000	5,94,66,000
	A-Direct Demand on the Revenue.			
3	8-State Excise Duties	44,89,000		44,89,000
4	9-Stamps	9,70,000		9,70,000
5	10-Forest	1,28,97,000		1,28,97,000
6	11-Registration	24,23,000		24,23,000
7	12-Taxes on Vehicles		4,50,000	4,50,000
8	12A-Sales Tax	25,77,000		25,77,000
9	13-Other Taxes and Duties	12,95,000		12,95,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
10	17-Interest on Irrigation Works (Commercial).		20,99,000	20,99,000
11	XVII-Irrigation- Working Expenses 18- Other Revenue Expenditure			

financed from Ordinary			
Revenues. H-Civil Works			
and			
Miscellaneous			
Public			
Improvements.			
-			
51A-Interest on			
Capital Outlay			
on			
Multipurpose			
River Schemes.			
51B-Other			
Revenue			
Expenditure			
connected with			
Multipurpose			
River Schemes.			
CC-Capital	6,96,14,000	86,61,000	7,82,75,000
Account of			
Irrigation,			
Navigation,			
Embankment			
and			
Drainage			
Works outside			
the			
Revenue			
Account.			
68-			
Construction of			
Irrigation,			
Navigation,			
Embankment			
and Drainage			
Works			
(Commercial).			
68A-			
Construction of			
Irrigation,			
Navigation,			
Embankment			
and Drainage			
Works (Non-			
Commercial).			
HH-Capital			
Account of Civil			
Works and			
Miscellaneous			
Public			
I	I	I	l l

	Improvements outside the Revenue Account.			
	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			
	Total Grant No 11	6,96,14,000	86,61,000	7,82,75,000
	E-Debt Services.			
12	22-Interest on Debt and other obligations.	1,000	4,55,13,000	4,55,14,000
13	23- Appropriation for Reduction or Avoidance of Debt.		2,49,40,000	2,49,40,000
	F-Civil Administration.			
14	25-General Administration	3,39,28,000	11,70,000	3,50,98,000
15	27- Administration of Justice	89,85,000	31,35,000	1,21,20,000
16	28-Jails	1,04,08,000		1,04,08,000
17	29-Police	8,09,87,000		8,09,87,000
18	30-Ports and Pilotage	11,83,000		11,83,000
19	36-Scientific Departments	75,000		75,000
20	37-Education	13,75,69,000		13,75,69,000
21	38-Medical	6,60,62,000		6,60,62,000
22	39-Public Health	3,76,12,000		3,76,12,000
23	40-Agriculture- Agriculture			
	FF-Civil Administration- Capital Account outside the Revenue	4,86,23,000		4,86,23,000

	Account.			
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.			
	Total-Grant No. 23	4,86,23,000		4,86,23,000
	F-Civil Administration.			
24	40-Agriculture- Fisheries	36,95,000		36,95,000
25	41-Animal Husbandry	1,47,38,000		1,47,38,000
26	42-Co- operation	65,58,000		65,58,000
27	43-Industries- Industries.			
	H-Civil Works and Miscellaneous Public Inprovements.			
	XLI-Receipts from Electricity Schemes- Working expenses.	1,33,98,000	25,000	1,34,23,000
	FF-Civil Administration- Capital Account outside the Revenue Account.			
	72-Capital Outlay on Industrial Development outside the Revenue Account.			
	Total-Grant No. 27	1,33,98,000	25,000	1,34,23,000
28	F-Civil			

	 Administration.		
	43-Industries-		
	Cottage Industries.		
	mustries.		
	FF-Civil Administration- Capital Account outside the Revenue Account.	1,99,05,000	1,99,05,000
	72-Capital outlay on Industrial Development outside the Revenue Account- Cottage Industries.		
	Total-Grant No. 28	1,99,05,000	1,99,05,000
	F-Civil Administration.		
29	43-Industries- Cinchona	33,76,000	33,76,000
30	47- Miscellaneous Departments- Fire Services.	39,83,000	39,83,000
31	47- Miscellaneous Departments- Excluding Fire Services.		
32	47- Miscellaneous Departments- Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,34,77,000	1,34,77,000
33	47- Miscellaneous Departments- Excluding Fire Services and Welfare of	50,37,000	50,37,000

	Scheduled Tribes and Castes and other Back ward Classes.			
	H-Civil Works and Miscellaneous Public Improvements.			
34	50-Civil Works	4,54,65,000	15,46,000	4,70,11,000
	J- Miscellaneous.			
35	54-Famine	2,68,40,000		2,68,40,000
36	54B-Privy Purses and Allowances of Indian Rulers.	1,69,000		1,69,000
37	55- Superannuation allowances and pensions.			
	JJ- Miscellaneous Capital Account outside the Revenue Account.	1,62,39,000	2,20,000	1,64,59,000
	83-Payments of commuted value of pensions.	_		
	Total-Grant No. 37	1,62,39,000	2,20,000	1,64,59,000
	J- Miscellaneous.			
38	56-Stationery and Printing	79,50,000		79,50,000
39	57- Miscellaneous- Contributions	1,90,64,000	8,78,000	1,99,42,000
40	57- Miscellaneous- Other Miscellaneous Expenditure.			
	JJ- Miscellaneous	12,74,27,000	1,000	12,74,28,000

	Capital Account outside the Revenue Account.			
	82-Capital Account of other State works outside the Revenue Account.	-		
	Total-Grants No. 40	12,74,27,000	1,000	12,74,28,000
	E-Debt Services.			
41	22-Interest on Debt and other obligations- Expenditure on displaced persons.			
	J- Miscellaneous.			
	57- Miscellaneous- Expenditure on displaced persons.			
	JJ- Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State works outside the Revenue Account- Expenditure on displaced persons	5,74,34,000	19,27,000	5,93,61,000
	Public Debt.			
	Loans for displaced persons			
	Loans and Advances by State			

I	Government.		I	1
	Loans and Advances to displaced persons	-		
	Total-Grant No. 41	5,74,34,000	19,27,000	5,93,61,000
	E-Debt Services.			
42	22-Interest on Debt and other obliga-tions- Community Development Projects.			
	M- Extraordinary Items.			
	63B- Community Development Projects, National Extension Service and Local Development Works.			
	JJ- Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account- Community Development Projects.	4,74,86,000	31,09,000	5,05,95,000
	Public Debt.			
	Loans for Community Development Projects.			
	Loans and			

	Advances by State Government.			
	Loans and Advances under Community Development Projects.	-		
	Total-Grants No 42	4,74,86,000	31,09,000	5,05,95,000
	M- Extraordinary Items.			
43	63- Extraordinaty charges in India	2,16,09,000		2,16,09,000
44	64C-Pre- Partition Payments	6,50,000		6,50,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
45	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project.	5,75,55,000		5,75,55,000
46	81-Capital Account of Civil Works outside the Revenue Account.	9,12,99,000	1,56,000	9,14,55,000
	J- Miscellaneous.			
47	XLVIA-Receipts from Road and			

	Water Transport Schemes- Working Expenses.			
	JJ- Miscellaneous Capital Account outside the Revenue Account.	4,36,77,000	23,98,000	4,60,75,000
	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.			
	Total-Grants No. 47	4,36,77,000	23,98,000	4,60,75,000
48	85A-Capital Outlay on Schemes of Government Trading.	1		1
	Public Debt.			
49	Floating Debt			
	Loans from Union Government (excluding loans for displaced persons and Community Development Projects)		10,82,48,000	10,82,48,000
	Other loans			
	Total-Grant No. 49		10,82,48,000	10,82,48,000
	Loans and Advances by State Government.			
50	Loans and Advances by State Government.	8,52,47,000		8,52,47,000
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